

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Contempt Petition No.180/00013/2019
in Original Application No.180/00280/2017

Tuesday, this the 9th day of April, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

S.Prakash Kumar, S/o.Sukumaran Nair,
Master Craftsman (MCM), Electroplater,
Naval Air Craft Yard, Naval Base, Kochi – 682 004.
Residing at Sarovaram, 33/3242 C,
Vennala P.O., Kochi – 682 028. ...Petitioner

(By Advocate – Mr.B.Harish Kumar)

v e r s u s

Sanjay Mishra,
Secretary to the Ministry of Defence,
Central Secretariat, New Delhi – 110 011. ...Respondent

(By Advocate Mr.N.Anilkumar, SCGSC)

This application having been heard on 9th April 2019, the Tribunal on the same delivered the following :

O R D E R (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Learned counsel for the petitioner submits that the order of this Tribunal has been complied with. He seeks liberty to approach this forum again in case any grievance subsists.

2. In view of the above, the C.P is closed. No costs.

(Dated this the 9th day of April 2019)

(ASHISH KALIA)
JUDICIAL MEMBER
asp

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

List of Annexures in C.P.No.180/13/2019 in O.A.No.180/00280/2017

1. Annexure P-1 – True copy of the order in O.A.No.280/2017 dated 31.10.2018.

2. Annexure P-2 – True copy of the order issued by the 2nd respondent in the O.A on Annexure A-8 representation dated 15.1.2019.

3. Annexure R-3 – True copy of the HQ SNC letter CS 2695/43/1755 dated 6.12.2018.

4. Annexure R-4 – True copy of the IHQ of MoD(N) mail dated 24.12.2018.
